

the ranking of the Department of Company Affairs in regard to the fifteen top industrial houses, (as on 31-12-1978) the number of licences granted under the Industries (Development & Regulation) Act, 1951 during the period 1-1-1979 to 30-9-1980 are as follows:—

Name of the Industrial Houses	Total number of Industrial Licences issued during 1-1-79 to 30-9-80
1. Birla	7
2. Tata	1
3. Mafatlal	1
4. J. K. Singhania	2
5. Thapar	2
6. I.C.I.	4
7. Bangur	—
8. Shri Ram	2
9. Oil India	—
10. Scindia	—
11. Larsen and Toubro	3
12. A.C.C.	1
13. Bhiwandiwala	1
14. Kirloskar	7
15. Hindustan Lever	1

The details of all Industrial Licences issued are published in "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences" and Supplement to the "Monthly News Letter" published by the Indian Investment Centre. Copies of these publications are available in the Parliament Library.

Accidents on Pathirganj Road, Delhi

2340. PROF. AJIT KUMAR MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of accidents that occurred on Patparganj Road, from Geeta Colony to Shakarpur crossing in Delhi in the last three years and the loss of lives involved;

(b) the number of accidents in which DTC buses were involved and the loss of life in each accident; and

(c) whether traffic on this portion is two way or one way?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) During the last three years 30 accidents were reported, involving loss of 7 lives.

(b) The DTC buses were involved in three of these accidents and there was loss of 3 lives in one such accident.

(c) It is two-way traffic.

Solving of murders of Nirankari Chief and Gautam Jaisinghani

2341. SHRI RAM VILAS PASWAN; SHRI CHIRANJI LAL SHARMA; SHRI AMAR ROYPRADHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the murders of the Nirankari Chief and of Gautam Jaisinghani have been solved by the Police;

(b) if not, the reasons for failure to solve these cases despite claiming of vital clues by the Police Authorities; and

(c) the steps taken by Government to gear up the investigation machinery?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS. (SHRI YOGENDRA MAKWANA):

(a) to (c). C. B. I. is investigating the case relating to the murder of Nirankari Chief and sustained efforts are being made to complete the investigation. The High Powered Committee constituted by Government with the Lt. Governor of Delhi as Chairman is closely monitoring the progress of investigation.

The investigation of the case relating to the murder of Gautam Jaisinghani is being done by the Delhi Police and all possible efforts are being made to trace the culprits.